

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.173 of 2021**

**IN THE MATTER OF:**

**Venugopal Dhoot & Anr.**

**...Appellants**

**Versus**

**Pravin R. Navandar & Ors.**

**...Respondents**

**For Appellants:            Mr. Amir Arsiwala, Advocate**

**For Respondents:        Mr. Aditya V. Singh, Advocate**

**ORDER**  
**(Virtual Mode)**

**09.03.2021**        This Appeal may not be listed before a Bench in which Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) is a Member.

Tentatively, we list this matter on 15<sup>th</sup> March, 2021 as 'fresh case'.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

*rs/md*